

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3431  
ANSWERED ON:10.12.2009  
STRIKE BY JET AIRWAYS PILOTS  
Swaraj Smt. Sushma

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the pilots of the Jet Airways went on strike in the country recently;
- (b) if so, the full details alongwith the reasons therefor;
- (c) the extent of loss suffered by the aviation sector due to the above strike;
- (d) whether the credibility of the aviation sector is affecting adversely in the country due to such strikes; and
- (e) if so, the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- Yes, Madam. 539 out of 760 Indian pilots of Jet Airways went on mass sick leave from the night of 7th September 2009 due to termination of the services of two pilots by the Management. Following the signing of Memorandum of Agreement between the Management and Pilot's representatives on 12th September 2009, the pilots began duty from 13th September 2009.

(c):- The strike affected only one airline i.e. Jet Airways, who have estimated a loss of approx Rs. 80 crores.

(d) and (e):- In view of the mass leave taken by the pilots of Jet Airways recently, Directorate General of Civil Aviation directed the airline to set up control rooms at the airports, make arrangements to transfer passengers to other airlines, refund of air tickets to be made immediately and provide information of cancellation to all concerned passengers. In addition, in pursuance of sub-rule (4) of Rule 135 of the Aircraft Rules, 1937, Directorate General of Civil Aviation (DGCA) issued directions to all the scheduled domestic airlines to charge tariff prevalent just before the pilots of Jet Airways went on mass leave, which were complied with by all scheduled domestic airlines.